

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 797 OF 2023

IN THE MATTER OF :-

"HOW GARBAGE IS CHOKING N-CHOE IN CHANDIGARH"

VERSUS

UNION OF INDIA & ORS.

...RESPONDENT(S)

NDOH: 20.03.2024

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THROUGH


(Shubham Bhalla)
Advocate

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PLACE: NEW DELHI
DATE: 12.03.2024.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 797 OF 2023

Serial No of Register 682
Date 11/2/2024

IN THE MATTER OF :-

"HOW GARBAGE IS CHOKING N-CHOE IN CHANDIGARH"

VERSUS

UNION OF INDIA & ORS.

...RESPONDENT(S)

**STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF
RESPONDENT NO. 2 CHANDIGARH POLLUTION CONTROL
COMMITTEE.**

I, Anil Kumar, Junior Scientific Assistant, O/o Chandigarh Pollution Control Committee, being well conversant with the facts of the case in my official capacity and being competent to swear this affidavit on behalf of respondent no.2/CPCC, do hereby solemnly affirm and declare as under:



1. That I am respondent no. 2. Mr. Anil Kumar, Junior Scientific Assistant, Chandigarh Pollution Control Committee (CPCC), I am filing this affidavit in terms of order of this Hon'ble Court dated 18.01.2024 on behalf of Respondent No. 2 hereby making submissions in the case.

Anil Kumar
CHANDIGARH POLLUTION CONTROL COMMITTEE
PARYAVARAN BHAWAN, MADHYA MARG
SECTOR 19-B, CHANDIGARH - 160019

2. That in the present case notice has been issued on the basis of the newspaper article published in the newspaper on 15th of December 2023 about the garbage choking the N-Choe in the city of Chandigarh for 18.01.2024.
3. That on 18.01.2024 this Hon'ble Tribunal had directed CPCB to file another status report as under:

"Learned Counsel appearing for the Chandigarh Pollution Control Committee has submitted that subsequently the problem has been remediated and, therefore, he wants to file a fresh report indicating the current status on the spot.

The Member Secretary, CPCB is directed to get the spot inspected and file the report at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

Let the report be also filed by Chandigarh Pollution Control Committee within two weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."

XXXXX-----XXXXX-----XXXXX

4. In compliance to the NGT orders dated 18.01.2024, the officials of Chandigarh Pollution Control Committee visited the N-Choe drain on 29.01.24 and 02.02.24. During inspection following observations were made :



S. P. Kumar
 CHANDIGARH POLLUTION CONTROL COMMITTEE
 PARYAVARAN BHAWAN, MADHYA MARG,
 SECTOR 19-B, CHANDIGARH - 160019

Disposal of Solid Waste in N-Choe

- a. That CPCC had earlier observed such issues and had directed the Municipal Corporation, Chandigarh to take corrective measures to ensure that there is no disposal of solid waste in the N-Choes.
- b. The CPCC directed the Engineering Department, Chandigarh Administration and Municipal Corporation, Chandigarh to provide an Iron Net (Iron Jallis) on these culverts where the Choes are in close proximity to the roads, so that people may not be able to dispose of the solid waste from these points.
- c. That similarly CPCC highlighted this issue to the Engineering Department, Chandigarh vide letter dated 03.01.2024 that at places where the iron nets have been installed are not found up to the mark and to install the Iron Nets at all places where it is required to be installed.
- d. That during a recent inspection on 29.01.2024, it was observed that solid waste which was dumped along the bank of choes have been removed but due to improper installation or non- installation of Iron Jallis there are still places along the Choe where waste is still being dumped unauthorizedly by some unknown persons.
- e. Earlier thrown waste furniture material has been removed.

Disposal of Liquid Waste in N-Choe

- a. That with respect to the discharge of liquid waste in the N-Choe, it is submitted that earlier there were around 15 points from where wastewater was being discharged into N-Choe, which have since been closed and tapped in light of the directions issued by this Hon'ble Tribunal.
- b. The sewerage line near sector 36 has now been repaired by the Municipal Corporation Chandigarh and the latest inspection shows that no untreated sewage water is now being released into N-Choe.
- c. No Sewage Treatment Plant is situated along the N-Choe hence no treated waste water is being released into N-Choe.



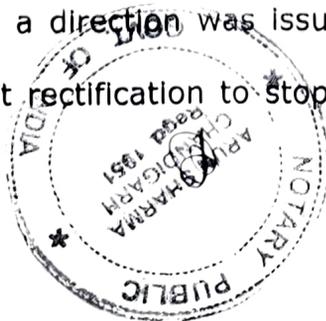
Sanjiv Kumar
 CHANDIGARH POLLUTION CONTROL COMMITTEE
 PARYVARAN BHAVAN, MADHYA MARG
 SECTOR 13B, CHANDIGARH - 160012

- d. During visit the drain was almost dry from Bougainvillea Garden to Sec 36.
- e. From Sector 36 onwards it has been observed that at many places fresh water is being discharged because of leakage in pipeline and other related issues.
- f. It is very clear from the data after repairing of the damaged choe, BOD value has again reduced.

The results of the quality of N-Choe exiting Chandigarh are summarized in as under:

Param eters	2023												2024	
	Ja n	Fe b	Ma r	Ap r	Ma y	Ju n	Jul y	Au g	Se pt	Oct	No v	Dec	Jan	Feb
DO (mg/l)	NIL	4.6	2.3	8.8	7.4	5	6.9	5.6	NIL	NIL	NIL	NIL	7.3	5.1
COD (mg/l)	29 3	38	10 3	17	15	31	22	47	13 2	102	19 6	143	20	49
BOD (mg/l)	11 8	9.3	29	7.1	5.6	9.4	3	12	52	48	90	61	4	11
Fecal Colifor m MPN/ (100 ml)	3.9 x1 0 ⁴	3.3 x10 ²	3.9x 10 ²	3.3 x 10 ²	1.4 x 10 ³	1.7 x 10 ³	1.1 x 10 ³	3.9 x 10 ³	1.7 x 10 ⁵	1.4 x 10 ⁵	4x 10 ⁴	2.6x 10 ⁵	1.7x 10 ³	3.2x 10 ³
TSS (mg/l)	76	59	58	47	5	20	13	50 5	48	52	83	62	5	49

5. That the answering respondent would like to apprise this Hon'ble Court that another complaint was received regarding sewage water being released into the N-Chloe from Sector 36 and during inspection on 07.02.2024 it was found that sewage water was being released. Accordingly a direction was issued to the Chandigarh MC to carry out rectification to stop the discharge vide letter



Anil Sharma
 CHANDIGARH POLLUTION CONTROL COMMITTEE
 PARYAVARAN BHAVAN, BADLIYA MARG,
 SECTOR 19-B CHANDIGARH 160013

dated 07.02.2024. A true copy of the letter dated 07.02.2024 is annexed herewith as Annexure R-1.

- 6. That another inspection was carried out on 15.02.2024 at sector 36, Chandigarh and found that sewage water was still being released in N-Choe.
- 7. That the present status report is being filed as directed vide order dated 18.01.2024 and the answering respondents pray that the report may be taken on record.

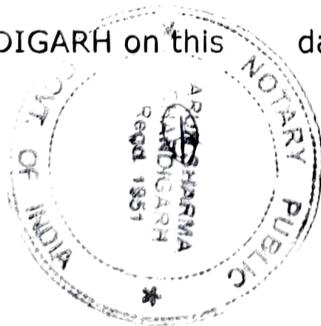
DEPONENT

CHANDIGARH POLLUTION CONTROL COMMITTEE
PARIVARAN BHAWAN, MADHYA MARG
SECTOR 19-B, CHANDIGARH - 150019

VERIFICATION:

I, Anil Kumar, the deponent above named do hereby verify and declare that the facts stated in the above paras are true to my knowledge.

Verified at CHANDIGARH on this _____ day of February, 2024.



DEPONENT

CHANDIGARH POLLUTION CONTROL COMMITTEE
PARIVARAN BHAWAN, MADHYA MARG
SECTOR 19-B, CHANDIGARH - 150019



19/3/2024

Certified that the Affidavit/SPA/GPA/Will has been read over & explained to the Deponent / Executant who seemed Directly to understand the same at the time of making & signing the document.

11 MAR 2024



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ANNEXURE R-1 (B.H) 26

Chandigarh Pollution Control Committee

Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh- 160019

No. CPCC/2024/STPs-drains/4316

Dated: 07.02.24

To

The Commissioner,
Municipal Corporation, Chandigarh.

Sub: Discharge of untreated wastewater into the N-choe reg.

This is in reference to a complaint received w.r.t discharge of untreated wastewater in N-choe.

Accordingly, an inspection of the site has been conducted by the CPCC official on 7.02.2024. During the visit, it has been noticed that sewage water is flowing into N-choe from Hibiscus garden, Sector-36 outlet (Photograph attached). Sample has also been taken to check the quality of the water.

Hence, you are requested to kindly look into the matter and take an immediate action to stop discharging of wastewater into N-choe, with intimation to this Department.

(T.C. Nautiyal, IFS)
Member Secretary

Endst. No. CPCC/2024/ STP-drains/4317

Dated: 07.02.24

A copy is forwarded to The Chief Engineer, M.C, Chandigarh, to look into the matter.

(T.C. Nautiyal, IFS)
Member Secretary


(Shubham Bhalla)
//TRUE COPY//